

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4130

ANSWERED ON:18.12.2012

TRAFFIC PROBLEM

Nagar Shri Surendra Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the problem of traffic jam is worsening in the National Capital Territory (NCT) of Delhi;
- (b) if so, the reasons therefor;
- (c) the action taken by the Government in this regard;
- (d) whether the Government has launched special campaign against the violations of traffic rules; and
- (e) if so, the details thereof during each of the last three years and the total amount collected as fine by the traffic police?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): With about 75 lakh registered vehicles in Delhi and lakhs entering the city from National Capital Region (NCR) and adjoining states, the traffic congestion takes place on certain roads, particularly during peak hours due to the events i.e. rallies, demonstrations and movements of protected persons and other factors. Despite these problems, the Delhi Traffic Police manages the flow of traffic with utmost efficiency.

(c): In order to tackle the situation and to maintain smooth flow of traffic in the NCT of Delhi, the Delhi Police has prepared a Traffic Management Plan, which is based on principles of road safety education, regulation, enforcement and engineering solutions. Delhi Police has taken a number of steps to decongest and streamline traffic in the NCT of Delhi on the basis of Traffic Management Plan.

(d) to (e): Regular enforcement drives against the traffic violators in NCT of Delhi has been undertaken by Delhi Traffic Police. The details of total amount collected as fine by the Traffic Police during each of the last three years and the current year, are as under:

Sl. Year Compounding Amount
No. (in Rs.)

1. 2009 52,38,64,600/-

2. 2010 44,16,06,900/-

3. 2011 44,52,21,400/-

4. 2012 45,06,28,800/-
(upto
30.11.12)